INSOLVENCY AND BANKRUPTCY BOARD OF INDIA 1st ADVANCE WORKSHOP ON FORENSIC AUDIT AND VALUATION FOR INSOLVENCY PROFESSIONALS 30th – 31st August, 2019

AT 7th Floor, Mayur Bhawan, Shankar Market, Connaught Circus, New Delhi -110001

Day 1 –30 th August, 2019 (Friday)		
Time	Sessions	Resource Person
09:30 – 10:00	Registration	
10:00 - 11:00	Inauguration	Dr. (Ms.) Mukulita Vijayawargiya, WTM, IBBI
11:00 – 12:15	Forensic Audit - Legal provisions under IBC and other relevant statues	Dr. Ashish Makhija, Advocate
12:15 – 12:30	Tea/Coffee	
12:30 – 13:45	Asset tracing, Forensic claims review and monitoring of ongoing operations (with case studies)	Mr. Atul Luthra, Director, PwC
13:45 – 14:45	Lunch	
14:45 - 16:00	Forensic review of specific transactions (Preferential, Undervalued and	
	Extortionate, Fraudulent or Wrongful Trading) – Identification and	Ms. Aparna Gupta, Director, Deloitte
	reporting (with case studies)	
16:00 - 16:15	Tea/Coffee	
16:15 – 17:30	Due diligence on Eligibility of Resolution Applicants (Section 29A) under CIRP and Bidders under Liquidation (with case studies)	Mr. Dinesh Moudgil, Partner, EY
	Day 2 – 31st August, 2019 (Saturday	·/)
Time	Sessions	Resource Person
10:00 – 11:30	Art of selection of valuer and understanding his valuation report (with case	Mr. Sandip Kumar Deb, Managing Partner, SKDA LLP
	study)	
11:30 – 11:45	Tea/Coffee	
11:45 – 13:15	Right approach and method - key to successful valuation (with case study)	Mr. Sundeep Bhikhchandani, Registered Valuer
13:15 – 14:15	Lunch	
14:15 - 15:45	Assumptions and special assumptions, Limitations, Disclaimers and	Mr. Vamshi Krishna Kanth, Executive Director, CBRE
	Departures (with case study)	
15:45 - 16:00	Tea/Coffee	
16:00 – 16:30	Valedictory Session	

For any clarification, please contact Mr. Raghav Maheshwari, Assistant Manager, IBBI on Mobile: 8989611000 and 011-23462997, email - workshop.ip@ibbi.gov.in